



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Application No. OA 1305 of 2004

Applicant(s) Brahmane Respondent(s) Union of India & others

Advocate for Applicant(s) Mr. Nirmal Ranjan Routray Advocate for Respondent(s) Mr. S. Misra

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p>I.P.O of Rs. 50/- filed. Copy Served. For favours of Registration please</p> <p><u>22.12.04</u> <u>S.O.(J)</u> <u>31.12.04</u></p> <p><u>DR</u> <u>Dinku</u> <u>so.(J)</u> <u>31.12.04</u></p> <p>For Admonition & different order - copy served.</p> <p><u>Bennu</u> <u>31/12/04</u></p>	<p>REGISTER</p> <p><u>Dinku</u> Dy. Registrar 31.12.04.</p> <p><u>Order dated 4.1.05</u></p> <p>Heard Shri N.R.Routhay, Lt.Counsel for the applicant and Shri R.C.Rath, Lt.Standing Counsel (in whom a copy of the O.A. has been served) appearing on behalf of the Respondents-Railways and perused the records placed before.</p> <p>In course of hearing Shri Rath pointed out that as per the provision of the Scheme for grant of A.C.P. to the railway servants, a Screening Committee has been set up by the Standing Committee which meets twice a year (during the first week of January of the previous Financial Year and during the first week of July of any Financial Year) to</p>

2
O.A. 1305/04

Notes of the Registry

Orders of the Tribunal

Copy is under dt. 4/1/05
a/w our copy issued
to all the respondents
by Post. The same
copy or copy issued
to the counsel for both
sides

W
S-06/11/05

NY
4/1/05

process the cases. It is in this connection, Shri Rath submitted that the matter may be forwarded to the Committee for considering the grievances with regard to ACP, as raised herein.

Having heard the Id. Counsel of both the sides, we dispose of this O.A. with direction that the application be sent to the Screening Committee to be held in the month of January, 2005 to consider the case of the applicant. A copy of the O.A. may be treated as part of the representation to be put up before the Committee.

With the observation and direction as made above, this O.A. is disposed of at the stage of admission. No costs.

Member (J)

Signature
Vice-chairman
11/05